1989 को प्रकाशित करने वाली सा॰ का॰ नि॰ सं॰ 818 (अ), दिनांक 6 सितम्बर, 1989. [पुस्तकांलय में रखी गईं। (i) और (ii) के लिए **देखिए** सं॰ एल॰ टी॰-44/89]

V. बीड़ी कर्मकार क्ल्याण निधि अधिनयम, 1976 की धारा 12 की उप-धारा (4) के अधीन बीड़ी कर्मकार कल्याण निधि (संशोधन) नियम, 1989 को प्रकाशित करने वाली श्रम मंत्रालय की अधिसूचना सा॰ का॰ नि॰ सं॰ 750, दिनांक 7 अक्तूबर, 1989 की एक प्रति (अंग्रेजी तथा हिन्दी में)। [पुस्तकालय में रखी गईं। देखिए सं॰ एल॰ टी॰-45/89]

Report (1988-89) of the National Institute of Health and Family Welfare, New Delhi and related papers.

:THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILA-MANI ROUTRAY): I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report of the National Institute of Health and Family Welfare, New Delhi, for the year 1988-89.
- (ii) Review by Government on the working of the Institute.
 [Placed in Library See No. LT-255/89 for (i) and (ii)]

Report and Accounts (1988-89) or various companies under the Companies Act, 1956.

SHRI M.S. GURUPADASWAMY: I lay on the Table—

- A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:—
- (i) (a) Annual Report and Accounts of the Engineers India Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the Company.

- [Placed in Library. See No. LT-209/89 for (a) and (b)]
- (ii) (a) Annual Report and Accounts of the Indian Oil Corporation Limited, Bombay, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-210/89 for (a) and (b)]
- (iii) (a) Annual Report and Accounts of the Biecco Lawrie Limited, Calcutta, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the Company. [Placed in Library. See No. LT-205/89 for (a) and (b)]
- (iv) (a) Annual Report and Accounts of the Hindustan Petroleum Corporation Limited, Bombay, for the year 1988-89, together with the Arditors Report on the Accounts and the comments of the Comptrollar and Auditor General of India thereon.
 - (b) Review by Government on the working of the Company. [Placed in Library, See No. LT-211/89 for (a) and (b)]
- (v) (a) Eighth Annual Report and Accounts of the Bengal Chemicals and Pharmaceuticals Limited, Calcutta for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the Company. [Placed in Library. See No LT-213/89 for (a) and (b)]
- (vi) (a) Eleventh Annual Report and